

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)**

76

SEVENTEENTH LOK SABHA

SEVENTY SIXTH REPORT

[Action-taken by the Government on the recommendations/observations made by the Committee on Papers Laid on the Table in the Twenty-Ninth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the Jammu and Kashmir Sarva Shiksha Abhiyan (Ujala Society), Jammu]

(Presented to Lok Sabha on 16.03.2022)



सत्यमेव जयते

LOK SABHA SECRETARIAT

NEW DELHI

March, 2022/Phalguna, 1943(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Dr. Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chella Kumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Sankar Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Seventy Sixth Report on the Action-taken by the Government on the recommendations/observations made by the Committee in the Twenty-Ninth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the Jammu and Kashmir Sarva Shiksha Abhiyan (Ujala Society), Jammu.

2. The Twenty-Ninth Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 23.09.2020. The Ministry of Education (Department of School Education & Literacy) furnished their replies on 04.12.2020 indicating action-taken on the observations/ recommendations contained in the Twenty-Ninth Report. The Committee considered and adopted this Report at their sitting held on 20 December, 2021.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The observations/recommendations of the Committee have been printed in bold letters at the end of the Report.

NEW DELHI
08 February, 2022
19 Magha, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action-taken by the Government on the recommendations/observations made by the Committee on Papers Laid on the Table in their Twenty-Ninth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the Jammu and Kashmir Sarva Shiksha Abhiyan (Ujala Society), Jammu, which was presented to Lok Sabha on 23.09.2020.

2. The Action-taken Notes have been received from the Government in respect of all the recommendations/observations contained in the aforesaid report. Accordingly, the statement showing the action taken by the Government on the recommendations/observations contained in the Twenty-Ninth Report (Seventeenth Lok Sabha) are given in Appendix.

3. **The Committee in their Twenty-Ninth Report (Seventeenth Lok Sabha) had pointed out the failure of the Ministry of Education (Department of School Education & Literacy) in timely laying of the Annual Reports and Audited Accounts of the Organisation since the year 2012-2013 and recommended that the documents of the Ujala Society should be laid within the stipulated time in future.**

4. **The Committee note that the Government has accepted all the recommendations of the Committee made in the said report and has also taken steps for their implementation. The Committee was also apprised that from the year 2018-2019, the Department of School Education & Literacy had launched Samagra Shiksha – an integrated scheme for School Education covering children from classes I to XII which subsumed the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) & Teacher Education (TE). The Committee are, however, constrained to note that the documents of the Samagra Shiksha, Jammu and Kashmir for the year 2018-2019 and 2019-2020 have been laid on the Table on 13.02.2021 and 09.08.2021 with the delay of more than 13 months and 08 months respectively. While taking a serious note in the matter, the Committee strongly expect the Government to make concerted efforts to ensure timely laying of the documents of the Ujala Society in future.**

**NEW DELHI
20 December, 2022
29 Agrahayana, 1943 (Saka)**

**Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table**

(Vide Para 2 of the Report)

STATEMENT SHOWING ACTION TAKEN ON THE RECOMMENDATION/CONCLUSION CONTAINED IN THIS TWENTY NINTH REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE.

Jammu and Kashmir Sarva Shiksha Abhiyan (Ujala Society), Jammu

Recommendation Serial Number: 13

The Committee note that the Ministry of Education (Department of School Education and Literacy) and Ujala Society, Jammu have not adhered to the provisions of General Financial Rules 238, which provide for laying of the Annual Report and Audited Accounts of any autonomous organisation or society registered under the Registration of Societies Act, 1860 on the Table of the House within nine months of the closure of the accounting year.

Reply of the Government

It is regretted that there has been delay in laying the Annual Reports and Audited Accounts of Ujala Society on the Table of Parliament. Department has noted Committee's observations for strict Compliance in future in both the Houses of Parliament. Further, Ujala Society will be directed to ensure timely submission of these documents in the Ministry so that the same shall be laid in both the Houses of Parliament in stipulated time. The direction of the Committee will be adhered to in this regard.

(Ministry of Education, O.M No. 6-5/2020-IS.4, Dated 04.12.2020)

Recommendation Serial Number: 14

The Committee note with concern that the Annual Reports and Audited Accounts of the Society for the years 2012-13 and 2013-14 were laid on the Table of the House on 28.11.2016 with the delays ranging from 23 months to 35 months. The Committee further note that the Annual Reports and Audited Accounts for the years from 2014-15 to 2017-18 were laid on the Table of the House with delay ranging from 11 months to 19 months. The Annual Report and Audited Accounts for the year 2018-19 have not been laid on the Table of the House yet.

Reply of the Government

Ministry has taken up this matter with concerned. Appropriate action will also be taken to ensure that such delays do not recur in future. A reason for delay in finalization of Annual Report and Audited Accounts from the year 2012-13 to 2017-18 is as below:

Year	Reasons of Delay
2012-13	Due to translation to Hindi version and thereafter delayed printing by Government press, J&K.
2013-14	Due to devastating flood that occurred in the month of September, 2014.
2014-15	The unrest in the valley for some time delayed printing of the documents.
2015-16	The unrest in the valley for some time delayed printing of the documents.
2016-17	Delay was caused due to Hindi translation and delayed printing.
2017-18	The unrest in the valley for some time delayed printing of the documents.

From the F.Y 2018-19, the erstwhile Centrally Sponsored scheme Sarva Shiksha Abhiyan has been merged into integrated Samagra Shiksha scheme. The Annual Report and Audited Accounts of Samagra Shiksha for the year 2018-19 have not been laid on the Table of the House yet as the Reports are received late in the Ministry due to restriction imposed in view of Reorganization of State. For laying of the said Reports, extension has been taken up to winter session, 2020 of the Parliament.

(Ministry of Education, O.M No. 6-5/2020-IS.4, Dated 04.12.2020)

Recommendation Serial Number: 15

The Committee was apprised that the main reasons for undue delay was delay in getting the approval of the Executive Committee, in translation and printing of the Report, the devastating flood in 2014, security scenario/unrest in the Valley which led to consequential delay in the finalisation of the documents. The Committee recommended that the Ministry/Society should devise appropriate system to obviate such kind of delays in order to fulfill its Parliamentary Obligation to lay these documents within the stipulated time line in future.

Reply of the Government

Ministry of Education conducts quarterly performance review meeting with all States/UTs in which pendency and status of finalization of Annual Accounts are reviewed. The Ministry also pursues the matter with the State Implementing Authorities for expediting the Annual Reports. During Annual Plan discussions of the scheme in the Ministry with the State/UTs, the matter of pending Annual Reports is specifically brought to the notice of State/UT Governments. Apart from this pendency, if any, is also pursued through D.O. letters to the State Project Directorates and State Education Secretaries. There is a system in the Ministry of weekly review of important matters at Director level and above. Annual Reports is one the matters being monitored in this manner. Considering the delay in submission of the Annual Reports and Audited Accounts, a mechanism has been put in place by the Ministry to monitor progress on a sustained basis till the actual submission of Annual Reports and Audited Accounts.

(Ministry of Education, O.M No. 6-5/2020-IS.4, Dated 04.12.2020)

Recommendation Serial Number: 16

The Committee would also like to impress upon the Ministry of Education (Department of School Education and Literacy) that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the Ujala Society, Jammu could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

Reply of the Government

A statement explaining the reasons for delay in laying the Statement of Annual Reports on the Table of the House is always submitted along with Statement of Annual report with the authentication of Hon'ble Minister wherever requested. However, the recommendation of the Committee has been noted for further compliance in future.

(Ministry of Education, O.M No. 6-5/2020-IS.4, Dated 04.12.2020)

**THE EXTRACT OF THE MINUTES OF THE SITTING OF
THE COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)**

The Committee sat on Monday, 20th December, 2021 from 1500 hours to 1650 hours in Committee Room "C", Parliament House Annexe , New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri PallabLochan Das
3. Choudhary Mehboob Ali Kaiser
4. Shri Raja Amareshwara Naik
5. Shri Saptagiri Sankar Ulaka
6. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

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2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them about the agenda.

3. Thereafter, the Committee took up for consideration, the following four draft Reports:-

Original Reports

- i. Delay in laying the Annual Report and Audited Accounts of the Nehru Memorial Museum and Library (NMML), New Delhi; and
- ii. Delay in laying the Annual Report and Audited Accounts of the Nalanda University, Nalanda.

Action-taken Reports

- iii. Action-taken by the Government on the recommendations made by the Committee in their Twenty-Sixth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Commission of Railway Safety(CRS), Lucknow, Uttar Pradesh; and
- iv. Action-taken by the Government on the recommendations made by the Committee in their Twenty-Ninth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Jammu and Kashmir Sarva Shiksha Abhiyan (Ujala Society), Jammu.

4. After deliberations, the Committee adopted all the Reports mentioned above without modifications. The Committee authorized the Chairperson to present these Reports to the Parliament, on the basis of the factual verification of these Reports (*original Reports only*) received from the respective Ministries.

5. to 17. XX XX XX XX

The Committee then adjourned.

XX Evidence proceedings and minutes there of not relating to the subject have been kept separately.